

POST OFFER ADVERTISEMENT GOLKONDA ALUMINIUM EXTRUSIONS LIMITED

(hereinafter referred to as "GAEL" or "TC" or "Target Company")

Registered Office: House No. 4-56/1, Kallakal Village, Toopran Mandal, Medak District, Telangana - 502336; Tel. No.: 91-9985121834;

Website: www.alumecoindia.com; Email ID: cs@alumecoindia.com;

Open Offer for acquisition of 4,113,490 Equity Shares from shareholders of the Target Company by Mrs. Utpal Agrawal ("Acquirer 1") and Mr. Hari Prakash Agrawal ("Acquirer 2") (hereinafter collectively referred to as "Acquirers")

This Post Offer Advertisement is being issued by Corporate Professionals Capital Private Limited, for and on behalf of Mrs. Utpal Agrawal ("Acquirer 1") and Mr. Hari Prakash Agrawal ("Acquirer 2") (hereinafter collectively referred to as "Acquirers") in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on July 18, 2017, Tuesday and a Corrigendum to Detailed Public Statement was made on August 31, 2017, Thursday, respectively in Financial Express (English) All Editions, Jansatta (Hindi) All Editions, Mumbai Lakshdweep (Marathi) Mumbai Edition and Daily Prija Hitam (Telugu) Hyderabad Edition.

Sl. No.	Particulars	Details
1.	Name of the Target Company	Golkonda Aluminium Extrusions Limited
2.	Name of Acquirers	Mrs. Utpal Agrawal ("Acquirer 1") and Mr. Hari Prakash Agrawal ("Acquirer 2")
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited
4.	Name of the Registrar to the Offer	BEETAL Financial and Computer Services Private Limited
5.	Offer Details	
a.	Date of Opening of the Offer	September 07, 2017, Thursday
b.	Date of Closure of the Offer	September 20, 2017, Wednesday
6.	Date of Payment of Consideration	Not Applicable
7.	Details of Acquisition	

Sl. No.	Particulars	Proposed in the Offer Document	Actuals																												
7.1	Offer Price	Re. 0.50 per equity share	Re. 0.50 per equity share																												
7.2	Aggregate number of shares tendered	4,113,490 Equity Shares	Nil																												
7.3	Aggregate number of shares accepted	4,113,490 Equity Shares	Nil																												
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 2,056,745/-	Nil																												
7.5	Shareholding of Acquirers before Agreements /Public Announcement (No. & %)	100 Equity Shares (0.00%)	100 Equity Shares (0.00%)																												
7.6	Shares Acquired by way of Agreements <ul style="list-style-type: none"> • Number • % of total Equity Share Capital • % of total Voting Capital 	7,500,000 Equity Shares (60.50%) (47.41%)	7,500,000 Equity Shares (60.50%) (47.41%)																												
7.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"> • Number • % of total Equity Share Capital • % of total Voting Capital 	4,113,490 Equity Shares (33.18%) (26.00%)	Nil NA NA																												
7.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> • Number of shares acquired • Price of the shares acquired • % of the shares acquired 	Nil NA NA	Nil NA NA																												
7.9	Post offer shareholding of Acquirers <ul style="list-style-type: none"> • Number • % of total Equity Share Capital • % of total Voting Capital 	11,613,590 Equity Shares (93.68%) (73.41%)	7,500,100 Equity Shares (60.50%) (47.41%)																												
7.10	Pre & Post offer shareholding of the Public <ul style="list-style-type: none"> • Number of Equity Shares • % of total Equity Share Capital • % of total Voting Capital • Number of Preference Shares* • % of total Equity Share Capital • % of total Voting Capital 	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Pre offer</th> <th>Post offer</th> <th>Pre offer</th> <th>Post offer</th> </tr> </thead> <tbody> <tr> <td>4,897,013</td> <td>783,523</td> <td>4,897,013</td> <td>4,897,013</td> </tr> <tr> <td>39.50</td> <td>6.32</td> <td>39.50</td> <td>39.50</td> </tr> <tr> <td>30.95</td> <td>4.95</td> <td>30.95</td> <td>30.95</td> </tr> <tr> <td>3,424,000</td> <td>3,424,000</td> <td>3,424,000</td> <td>3,424,000</td> </tr> <tr> <td>27.62</td> <td>27.62</td> <td>27.62</td> <td>27.62</td> </tr> <tr> <td>21.64</td> <td>21.64</td> <td>21.64</td> <td>21.64</td> </tr> </tbody> </table>	Pre offer	Post offer	Pre offer	Post offer	4,897,013	783,523	4,897,013	4,897,013	39.50	6.32	39.50	39.50	30.95	4.95	30.95	30.95	3,424,000	3,424,000	3,424,000	3,424,000	27.62	27.62	27.62	27.62	21.64	21.64	21.64	21.64	
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(* Preference shares are held by the erstwhile promoters of the Target Company i.e. Alumeco A/S Denmark who will be re-classified into public category in terms Regulation 31A of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.

Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. House No. 4-56/1, Kallakal Village, Toopran Mandal, Medak District, Telangana - 502336;

Issued by Manager to the Offer



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

For and on behalf of Acquirers

Sd/-
Utpal Agrawal
Acquirer 1

Sd/-
Hari Prakash Agrawal
Acquirer 2

Place: New Delhi
Date : September 22, 2017